

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-24/2003/4372/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District and Sessions Judge,  
Charaideo.

Dated Guwahati the 20<sup>th</sup> June, 2022.

Sub: **Cancellation of Station leave permission.**  
Ref:- Your letter No. DJCHA/2022/704 dtd 17.06.2022  
Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of your earlier applied station leave permission, from the evening of 18.06.2022 till the morning of 21.06.2022**, has been granted.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/4373 /A, dated 20.06.2022**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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